

THEGAUHATI HIGH COURT LEGAL SERVICES COMMITTEE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 14th February, 2023

Memo No: GHCLSC- 12/2019/129 : Hon'ble the Chairman, Gauhati High Court Legal Services Committee has been pleased to inform all the Ld. Advocates from the Principal Seat as well as from the Outlying Benches at Itanagar, Kohima and Aizawl who have been providing Pro Bono Services to furnish the below mentioned information to the undersigned on or before 17th February, 2023 via email at **gauhatihclsc@gmail.com**.

About Advocate (Bio) Qualifications Experience	Number of Cases taken up as Pro Bono in FY 2022-23	Number of Cases Resolved Pro Bono	Success mentioning the exemplary work	Story the

By Order,
Sd/- Kanchan Newar

Secretary,
Gauhati High Court Legal Services Committee

Memo No. GHCLSC- 12/2019/130 -137
Copy forwarded for information to:

Dated: 14/02/2023

1. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.

2. The Registrar, (Aizawl Bench/ Kohima Bench/ Itanagar Bench), Gauhati High Court.

(He is requested to inform the Ld. Advocates about this Notification).

3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

4. The Project Manager, Gauhati High Court, Guwahati.


(He is requested to upload the Notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Legal Services Committee).

5. The President/ Secretary, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.

6. The President/ Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.

7. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.

8. The CA to the Registrar General, Gauhati High Court, Guwahati.



Secretary,

Gauhati High Court Legal Services Committee